

(c) if so, which of the above quoted replies is correct, since both the replies had been given in reply to the same question;

(d) the reasons for the discrepancy in the replies;

(e) whether the Government propose to conduct any inquiry into it; and

(f) if so, the time by which it is likely to be done?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) Yes, Sir. In reply to the Question No. 4317 dated 4.9.96, it was stated that all the recommendees of 400 sq.yds. whose recommendations were received prior to 1975 have been allotted developed plots.

(b) Yes, Sir. In reply to the Question No. 1588 dated 4.8.93, it was stated that all the recommendees prior to 1975 have been allotted alternative plots. However, one recommendee did not accept his allotment and is still seeking a large size of plot.

(c) Both the above replies are correct as at the time of reply to Question No. 1588 dated 4.8.93, one person was awaiting allotment and subsequently he was allotted a plot of required size through draw of lots held on 15.10.93, and hence the reply to the Question No. 4317 dated 4.9.96 was given accordingly.

(d) to (f). Question do not arise in view of (c) above.

[English]

N.C.E.S., Orissa

3794. KUMARI SUSHILA TIRIYA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have assessed the need to generate power from Non-Conventional Energy Sources in Orissa; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) and (b). In view of the increasing energy demands and on account of environmental considerations, non-conventional energy based power projects have been taken up in various States including Orissa.

Three small hydro power projects aggregating to 1.26 MW have so far been installed and seven projects aggregating to about 10 MW capacity are under construction in the State. 103 potential sites have been identified in the State for establishment of small hydro power projects upto 3 MW capacity. Wind surveys have been undertaken with a view to identify potential locations for establishment of wind power projects in Orissa.

ONGC

3795. SHRIMATI GEETA MUKHERJEE : Will the PRIME MINISTER be pleased to state :

(a) whether the headquarters of all Board of Directors and Company Secretary of ONGC are at Dehradun (U.P.) while most of them stay in New Delhi for most of their working days and their palatial bungalows/flats are maintained at Dehradun and Delhi simultaneously;

(b) if so, the details of TA/DA for stay at New Delhi and other expenses relating to the Directors and Secretary during 1995-96, month-wise; and

(c) whether the Government propose to shift the headquarters to New Delhi, so as to reduce the expenditure on them?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) While the headquarters of the functional Directors and the Company Secretary of ONGC Ltd. are at Dehradun, they are required to be at New Delhi, which is the Registered Office of the Corporation, for attending to various urgent official duties.

Functional Directors of ONGC Ltd., who have been provided residential quarters at Dehradun, reside in Transit Accommodation of the Corporation during their stay at New Delhi, which is cost effective in comparison to stay in hotels.

(b) Month-wise details of DA/TA for stay in New Delhi in respect of 7 Directors and one Additional Secretary of ONGC Ltd. are as follows :

Month	(In Rupees)	
	DA	TA
April, 1995	14,452	0
May, 1995	12,784	3,043
June, 1995	9,846	1,500
July, 1995	11,738	144
August, 1995	11,264	0
September, 1995	12,232	2,195
October, 1995	11,393	2,898
November, 1995	10,166	775
December, 1995	10,779	9,477
January, 1996	12,901	15,732
February, 1996	16,427	860
March, 1996	18,058	2,255
Total	1,52,040	38,879

(c) There is no such proposal under consideration of the Government at present.